Declaration of Assets and Liabilities

Year 2023-2024

I BIPIN KUMAR , son/daughter/whe of BRAJ BHUSHAN JHA

Service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Dependant-2 Dependant-3 Description Dependant-1 Sr. Spouse Name(S) Name Name Etc. Name ATHARVA AARADHYA Cash (i) 5000F SHIKHA JHA (II) Deposits in Banks, Financial 3000/ 2000+ NIL Institutions And Non-Banking Financial Companies (111) Bonds. Debentures and NIL NIL NIL NIIL Shares in companies (IV) Other financial LIE POLICIES SSA institutions, (SUKANYA NIL NSS, Postal 22000/ NEL SAMRIDHI Savings, LIC YEARLY YOTHA) Policies, etc. 500/-Motor Vehicles SP-125 (details of NIL NIEL NIL BIKE make, etc.) Jewellery (give GOLD details of NITL NIL NIL weight and 10094 value) (vii) Other assets, NIL NIL such as values NIL NEL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	- Location(s) p - Survey number(s)	ROPERTS	AL SHEICHA ES JHA DEN)(NFL)	AARAOHYA JHA NJI	ATHARY THA	4
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NEC	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NEL	WEL	NFL	NIL	\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	PATERI HUSUSE	DFD NAL NIL	NIL	NIL	
(v)	- Current market value Others (such as interest in property)	NIL	NEL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on/.3022021
(a)	(i) Loans from Banks	PERSONAL LOAN	80,000
	(ii) Loans from financial institutions	NIL	NISC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NISL	NEL
	(b) dues to departments dealing with supply of water	MEL	NIL
	(c) dues to departments dealing with supply of electricity	NSL	NIL

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	(d) dues to departments dealing with telephones	NEL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NETZ	
	(f) Other dues, if any	NEL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-2024 (NSC) CFNPK3279M	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	WIL	
	(iv) Property Tax	NEL	

GPF/CPF/PRAN No.	2-	110125368507
Gender	: ÷	M (M/F)
Date of Birth	:-	30011992 (DD/MM/YYYY)
Class/Group	:-	C [A/B/C]
Cadre	!-	BIHAR LEGISLATIVE ASSEMBLY, PATNA
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)

Beth Signature Name of Employee: BIPIN KUMAR

Designation: OFFICE ATTENDANT

Department: COUPON SECTION, BIHAR VIDHAN
SABHA, PATNA

Note:

Place: PATNA

Date: 1.3. . 0.2. 2024

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.